

Annexure-3

Name of the corporate debtor: Greatech Telecom Technologies Private Limited; Date of commencement of CIRP: 31.07.2020; List of creditors as on: 27.08.2020

List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Baroda		1,72,75,782.96	1,72,75,782.96	Secured FC	1.Hypothecation of Stocks and Receivables 2.Fixed Deposit Receipts for cash margin against bank guarantees 3.Equitable Mortgage of industrial plots situated at Plot No. 122/136 measuring 2916 sq meters and and Plot No. 122/132 measuring 844 sq meters at Selakui Industrial Area, Dehradun, Uttarakhand in the name of Greatech Telecom Technologies Private Limited. 4.Equitable Mortgage of residential plot number 149, Sector-17, Gurgaon admeasuring 480 sq meters in the name of Mr. Satya Deo Gupta 5.Negative Lien on Farm House Land admeasuring 13 bigha and 14 biswa at Khasra No. 221/1, 221/2, 224/1, 224/2, 225, Village Khanpur, New Delhi – 110062 in the name of Mr. Ram Deo Gupta and Mr. Satya Deo Gupta 6.Personal Guarantees of :- Mr. Ram Deo Gupta, Mr. Mukul Kumar Agarwal, Mr. Vipin Kumar Gupta, Mr. Satya Deo Gupta, Mrs. Vimla Devi	-	No	100	-	-	-	-	Claims have been admitted provisionally since books of accounts and other relevant records still needs to be furnished by ex-directors of corporate debtor
Total			1,72,75,782.96	1,72,75,782.96				100						